

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1167
ANSWERED ON:13.08.2013
MODERNISATION OF CAPF
Mahendrasinh Shri Chauhan

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has provided funds for modernisation of the Central Armed Police Forces(CAPF);
- (b) if so, the details thereof and the total funds granted/utilised for modernisation and purchase of latest weapons for the CAPF separately, during each of the last three years and the current year, force-wise;
- (c) whether all the funds has been utilized by the said force;
- (d) if so, the details thereof and if not, the reasons therefor, force-wise; and
- (e) the steps taken by the Government to ensure utilization of all the funds and to check misutilisation of funds?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a): Yes Madam.

(b) to (d): The details are given in the Statement annexed. Modernisation Plan-II for CAPFs has been approved by the Government recently. CAPFs utilize the funds allotted after following codal formalities.

(e): Providing modern security equipment to the CAPFs is a continuous process. The proposals of the CAPFs for sanction for modern security equipment are examined and decided on merits. CAPFs have been delegated with financial powers to procure these equipment. Periodical review on procurement of equipment and utilization of funds are being held at various levels. CAPFs are advised periodically to ensure codal formalities are adhered to.